NATIONAL COMPANY LAW TRIBUNAL MUMBAI BENCH, MUMBAI

T.C.P No. 46/(MAH)/2007

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR

MEMBER (J)

SHRI V. NALLASENAPATHY MEMBER (T)

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 06.11.2017

NAME OF THE PARTIES:

Dilip Timblo

V/s.

Hardesh Orcs Pvt. Ltd.

SECTION OF THE COMPANIES ACT: 397-398 of the Companies Act 1956 and 241/242 of the Companies Act, 2013.

S. No. NAME DESIGNATION SIGNATURE

1. Walte Lewin

If b M walla & Mulla.

Prespondent

Abserva Famillabling

New Shaher Readle

and Aushalin Chivalunda

ille HSA Advocales

2. mr. Joseph Kodimthora. Umduring.

mr. Erric Cornied-Counsel.

mr. Atual Desai-Advocate & solicitors.

of mis. Kanga & co. Advocate Dor the pelitione.

ORDER

TCP No.46/397-398/NCLT/MB/MAH/2007

List this matter on 7.11.2017.

Sd/-V. NALLASENAPATHY Member(Technical) Sd/-

B. S. V. PRAKASH KUMAR Member (Judicial)